

**Annexure – 8**

**Name of the corporate debtor: IKO Hospitality Private Limited; Date of commencement of CIRP: 29.07.2022; List of creditors as on: 18.08.2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	M/s Apavarga Trading Company, Partnership Firm, through its partner Sh. Moti Kumar	04.08.2022	22,40,288/-	22,40,288/-	Operational Creditor	-NIL-	-NIL-	No	100%	-NIL-	-NIL-	-NIL-	-NIL-	The balance as on the date of commencement of insolvency resolution as per corporate debtor accounts was Rs. 22,40,288/-. Full claim admitted along with 18% interest is therefore.